

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.09.2020 (THURSDAY)**

**COURT – II**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No.09 of 2020 in Comp. App (AT) (Ins)No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt. Ltd. & Anr.	Rajiv Singh	Ashwini Mata Suresh Dutt Dobhal-R1 Goutham Shivshankar-R3

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**